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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 46-A/2016 with TP No. 46/397-398/NCLT/AHM/2016 (New)
CA No. 106/2014 with CP No. 78/397-398/CLB/MB/2013 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

Name of the Company:

Montecarlo Ltd. & Ors.

V/s.

Bijapur Hungund Tollway Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1. NISHA OJHA

ADVOCATE

RESPONDENT

No. 3

2. Pranjal Buch

Advocate

Applicant

for Singhi & Co.

3. JAY KANSARA

- i/b. Wadia Ghandy & Co.

Respondent
No. 3

ORDER

Learned Advocate Mr. Pranjal Buch i/b Singhi & Co. present for Petitioner. Learned Advocate Ms. Nisha Ojha i/b Wadia Ghandy & Co. present for Respondent.

Learned Counsel for the petitioner represented that LPA no. 1070/2014 is still pending before High Court of Gujarat in which there is direction not to proceed in the matter.

List the matter on 24.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 24th day of August, 2017.